

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**  
**Central Zonal Bench**  
**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

Date:20<sup>th</sup> July, 2016

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER**

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR ADMISSION</b>				
1.	Original Application No. 97/2016(CZ) <b>(M.A.No.614/16)</b>	HMA Traders through its Proprietor – Harsh Agarwal Vs. Nepa Limited, Neapanagar & 6 Ors.	Mr. Manoj Agarwal, Adv.	
<b>FOR HEARING</b>				
2.	Original Application No. 65/2016(CZ) <b>(M.A.No.385/16)</b>	Ramzan Sheikh Vs. State of M.P. & 5 Ors.	Mr. Shrey Raj Saxena, Adv.	
3.	Original Application No. 115/2014 (CZ) <b>(M.A.No.399/15)</b> <b>(M.A.No.682/15)</b> <b>(M.A.No.818/15)</b> <b>(M.A.No.05/16)</b> <b>(M.A.No.471/16)</b>	Kishore Deepak Kodwani Vs. State of MP & Ors.	Mr. Kishore Kodwani, Applicant in person Mr. Sachin K. Verma Adv. for R-1, Mr. Om. S. Shrivastav, Adv. for R-3 Mr. Vijay Kumar Shahni Adv. for R-5 Ms. Poonam Shahani, Adv. Ms. Parul Bhadoria, Adv.R-6	
4.	Original Application No. 59/2016(CZ) <b>(M.A.No.345/16)</b> <b>(M.A.No.470/16)</b> <b>Caveat No.02/2016(CZ)</b>	Kishore Deepak Kodwani Vs. State of M.P. & Ors.	Mr. Kishore Deepak Kodwani, Applicant in person Mr. Siddharth Gupta, Adv. Mr. Ravikant Patidar, Adv.	
5.	Original Application No. 119/2014(CZ)	Shrikant Kate Vs. State of M.P.& 5 Ors.	Mr. Enosh George Carlo, Adv. for Applicant Mr. Devendra Sharma, Adv. Mr. Shrey Raj Saxena Adv. Mr. G.K.Shrivastava, Adv. Mr. Sachin K. Verma, Adv. Mr. Anurag Shrivastava, Adv.	
6.	Original Application No. 16/2013(CZ) <b>(M.A.No.802/15)</b> <b>(M.A.No.803/15)</b> <b>(M.A.No.96/16)</b> <b>(M.A.No.537/16)</b> <b>(M.A.No.538/16)</b>	Tribunal at its own Motion ( <i>Delomite Mining, Mandla</i> ) Vs. MOEF & Ors.	Mr. Om S Shrivastava Adv. for R-1 Mr. Sachin K. Verma, Adv. for R-2,3,4,6 Ms. Parul Bhadoria , Adv. for R-5 for Mr. Purushaindra Kaura Mr. Deepesh Shukla, Adv. for R-8 Mr. Qasim Ali Adv.	

7.	Original Application No. 134/2014 (M.A.No.440/15)	Paryavaran Avam Manav Sanrakshan Samiti (Mining, Jabalpur) Vs Union of India. & 11 ors.	Mr. R.S.Verma, Adv. Mr. Sandeep Singh Baghel R-5&6 Mr. OmShankarShrivastava, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv.	
<b>FOR COMPLIANCE</b>				
8.	Original Application No. 84/2016(CZ)	Ajay Patil Vs. AIIMS & 2 Ors.	Mr. Rohit Sharma, Adv. Mr. Ratnesh Jain, Adv.	
9.	Original Application No. 148/2014 (CZ)	Nityanand Mishra (MSW, Rewa) Vs. State of M.P. & 8 Ors.	Mr. Pramod Kumar Pandey Adv. Mr. Sandeep Singh, Adv. R-3 Mr. Ayush Dev Bajpai Adv. Ms. Parul Bhadhoria Adv. For R-MPPCB Mr. Dileep Pandey Adv.R-7 Mr. Asif Warsi, Adv.	

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